

(c) whether keeping in view the limited resources of small and medium newspapers Government propose to introduce licence system of newsprint ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Imported newsprint is cheaper at present also as compared to the indigenous newsprint except in the case of newsprint produced by the NEPA Mills.

(b) Yes, Sir.

(c) There is no such proposal under Government's consideration.

#### Shifting of DDA offices to Vikas Sadan

3813. SHRIMATI N.P. JHANSI LAKSMI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the shifting of DDA offices to Vikas Sadan was in public interest ;

(b) whether at the time of shifting even the completion certificate ; had not been obtained ;

(c) if so, the date of shifting DDA offices to Vikas Sadan and date of issue of completion certificate ; and

(d) the action proposed to be taken against persons responsible for this lapse ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes.

(b) and (c). The DDA have not been obtaining completion certificates for their buildings in the past. Similarly, no certificate was obtained in this case also. The shifting started from April, 1984.

(d) No action is proposed.

#### Guest Houses rented by FCI in Delhi

3814. SHRI SANAT KUMAR MANDAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Food Corporation of India has rented more than one Guest House in the Capital at exorbitant rates ;

(b) if so, the particulars of these Guest Houses and the monthly rent being paid from expenditure on establishment and other day-to-day incidental expenditure on maintenance ;

(c) the average occupancy of these Guest Houses ;

(d) whether Government had at any stage considered the desirability of reserving some rooms in the Ashok Yatri Niwas on long term room discount basis to save expenditure ; and

(e) if not, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Food Corporation of India have rented only one Guest House located in one of the DDA flats in Delhi at Rs. 2400/- per month. It is looked after by two category IV employees of the FCI, besides a part time sweeper engaged at Rs. 75/- per month. Apart from this, the actual expenditure on account of water and electricity charges is also incurred.

(c) The average occupancy of this Guest House is about 70%.

(d) The management of the Corporation had considered the desirability of reserving some rooms in the Ashok Yatri Niwas but their proposal was not agreed by the concerned authorities.

(e) Does not arise.